

REPORT OF COMMERCIAL APPELLATE DIVISION OF THE HIGH COURT OF JHARKHAND - PENDENCY, STATUS AND NUMBER OF DISPOSAL FOR THE MONTH OF JANUARY, 2019

Opening Balance	Institution during the month	Disposal during the month	Closing Balance at the end of the month
11	02*	01	12

Status of each case (as on 31.01.2019):-

Sl. No.	Case Number	Status of Case (on the basis of data available in the computer)
1	COM.APPEAL/2/2018	LAWAZIMA - JRJ
2	COM.APPEAL/3/2018	To be listed on 07.02.2019
3	COM.APPEAL/4/2018	To be listed on 04.02.2019
4	COM.APPEAL/5/2018	LAWAZIMA - JRJ
5	COM.APPEAL/6/2018*	LAWAZIMA - JRJ
6	COM.APPEAL/7/2018	LAWAZIMA - JRJ
7	COM.APPEAL/8/2018*	Fixed on 06.02.2019
8	COM.APPEAL/9/2018	LAWAZIMA - JRJ
9	COM.APPEAL/10/2018	LAWAZIMA - JRJ
10	COM.APPEAL/11/2018	To be listed on 05.02.2019
11	COM.APPEAL/1/2019*	For "Orders"
12	COM.APPEAL/2/2019*	For "Orders"

* - Converted from Arb.Appeal

Above report has been prepared on the basis of data available in the computer server.

Ullam
01/02/19

Bim
4/2/19.
M.A. & Tax section